

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 38 of 2016

Dated : 18th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

In the matter of :

Himachal Pradesh State Electricity Board Ltd. ...Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : -

ORDER

On the last two occasions when the matter was listed before us we observed that nobody entered appearance on behalf of the respondent. Today also respondent is not represented by anyone. This Tribunal requires the assistance of the respondent-State Commission.

List the matter on **21.12.2016**. On that day, we expect the counsel for the State Commission to remain present in the court to assist us. Office is directed to send a copy of this order to the State Commission.

**(I.J.Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt